

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No.608**  
**IB-380/ND/2023**

**IN THE MATTER OF:**  
**Bank of Maharashtra**

**...PETITIONER**

**Vs**

**Mr. Gopal Das Rathi**

**...RESPONDENT**

**Section**  
**U/s 95 (1) of IBC, 2016**

**Order delivered on 01.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Mr. V,K, Gupta and Ms. Kaushiki**  
**Kashyap Advocates**

**ORDER**

Ld. Counsel for the Petitioner is present and sought two weeks' time to file an application for withdrawal of the present petition. Time prayed for is granted.

List the matter on **12.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**